



GOVERNMENT OF JAMMU AND KASHMIR  
Department of Rural Development and PR  
Civil Secretariat, Srinagar/**Jammu**

**Notification,**  
**Jammu, the 10<sup>th</sup> January, 2019**

SRO 26.- In exercise of the powers conferred by Sub-Section (6) of Section 4 of the Jammu and Kashmir Panchayati Raj Act, 1989 read with rule 47-A of the Jammu and Kashmir Panchayati Raj Rules, 1996, the government hereby notify the names of the Sarpanches and Panches in District **Kargil** as per Annexure to this notification for the purposes of the said Act/rules.

The respective Halqa Panchayat shall be deemed to be duly constituted w.e.f 10<sup>th</sup> January, 2019

By order of the Government of Jammu and Kashmir.

*Sheetal*  
10/1/19

(Sheetal Nanda) IAS

Secretary to the Government,

Department of Rural Development & PR

Dated: -10-01-2019

No.:-RD&PR/PYT/ 06/2019/Kargil

Copy to the:-

- 01 All Financial Commissioners
- 02 Principal Secretary to the Hon'ble Governor
- 03 All Principal Secretaries to the Government
- 04 Chief Electoral Officer, J&K, Jammu.
- 05 All Commissioner/Secretaries to the Government.
- 06 Divisional Commissioner, Kashmir.
- 07 Inspector General of Police, Kashmir.
- 08 Deputy Commissioner, Kargil.
- 09 Director Rural Development Department Kashmir
- 10 Director, Local Bodies, Kashmir.
- 11 OSD to Hon'ble Advisor (K).
- 12 Assistant Commissioner Development, Kargil.
- 13 District Panchayat Officer, Kargil.
- 14 General Manager, Government Press, Jammu for publication.
- 15 Private Secretary to the Chief Secretary, J&K, Jammu.
- 16 Private Secretary to Secretary to the Government, Department of Rural Development & PR for information of Secretary.
- 17 In-charge Departmental Website.

